

# उच्च न्यायालय छत्तीसगढ़, बिलासपुर

## अधिसूचना

क्रमांक 4624...../चेकर  
तीन -10-8/2000 (IX)

बिलासपुर, दिनांक 07/03/2025

भारतीय नागरिक सुरक्षा संहिता, 2023, की धारा 8 की उपधारा (6) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, इस संबंध में पूर्व की अधिसूचना क्रमांक-17313/चेकर/तीन-10-8/2000 (VIII) दिनांक 23-10-2024 को अतिष्ठित करते हुए, छत्तीसगढ़ उच्च न्यायालय निर्देश देता है कि दिनांक 29 मार्च, 2025 से नीचे दी गई सारणी के कॉलम (2) में विनिर्दिष्ट सत्र न्यायालय, साधारणतः निम्न सारणी के कॉलम (3) में उसके सामने विनिर्दिष्ट स्थान या स्थानों पर अपनी बैठक करेंगे, अर्थात्:-

### सारणी

अनुक्रमांक	सत्र न्यायालय	बैठने का स्थान/ स्थानों
(1)	(2)	(3)
1	बालोद	1. बालोद
2	बलौदाबाजार-भाटापारा	1. बलौदाबाजार 2. भाटापारा
3	बलरामपुर-रामानुजगंज	1. रामनुजगंज
4	बस्तर (जगदलपुर)	1. जगदलपुर
5	बेमेतरा	1. बेमेतरा
6	बिलासपुर	1. बिलासपुर 2. पेण्डारोड
7	दक्षिण बस्तर (दंतेवाड़ा)	1. दंतेवाड़ा
8	धमतरी	1. धमतरी 2. कुरुद
9	दुर्ग	1. दुर्ग 2. पाटन
10	जांजगीर-चांपा	1. जांजगीर 2. सकती
11	जशपुर	1. जशपुर 2. कुनकुरी 3. पत्थलगांव
12	कबीरधाम (कवर्धा)	1. कवर्धा
13	कोण्डागांव	1. कोण्डागांव 2. नारायणपुर
14	कोरबा	1. कोरबा 2. कटघोरा
15	कोरिया (बैकुंठपुर)	1. बैकुंठपुर 2. मनेन्द्रगढ़ 3. चिरमिरी
16	महासमुंद	1. महासमुंद 2. सराईपाली
17	मुंगेली	1. मुंगेली
18	रायगढ़	1. रायगढ़ 2. सारंगढ़ 3. घरघोड़ा
19	रायपुर	1. रायपुर 2. गरियाबंद
20	राजनांदगाँव	1. राजनांदगाँव 2. खैरागढ़ 3. डोंगरगढ़ 4. अम्बागढ़-चौकी
21	सूरजपुर	1. सूरजपुर 2. प्रतापपुर
22	सरगुजा (अंबिकापुर)	1. अंबिकापुर
23	उत्तर बस्तर (कांकेर)	1. कांकेर 2. भानुप्रतापपुर 3. पखांजुर

In exercise of the powers conferred by sub-section (6) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023 and in supersession of its previous Notification No. 17313/Checker/III-10-8/2000 (VIII), dated 23-10-2024, the High Court of Chhattisgarh is pleased to direct that with effect from the **29<sup>th</sup> March, 2025** ordinarily the Court of Sessions specified in column No. (2) of the Table below, shall hold its sitting at the place or places, specified against it in Column No. (3) :-

**TABLE**

Serial No.	Court of Sessions	Ordinary Place/ Places of Sitting
(1)	(2)	(3)
1	Balod	1. Balod
2	Balodabazar-Bhatapara	1. Balodabazar 2. Bhatapara
3	Balrampur - Ramanujganj	1. Ramanujganj
4	Bastar (Jagdalpur)	1. Jagdalpur
5	Bemetara	1. Bemetara
6	Bilaspur	1. Bilaspur 2. Pendraroad
7	Dakshin Bastar (Dantewada)	1. Dantewada
8	Dhamtari	1. Dhamtari 2. Kurud
9	Durg	1. Durg 2. Patan
10	Janjgir-Champa	1. Janjgir 2. Sakti
11	Jashpur	1. Jashpur 2. Kunkuri 3. Patthalgaon
12	Kabirdham (Kawardha)	1. Kawardha
13	Kondagaon	1. Kondagaon 2. Narayanpur
14	Korba	1. Korba 2. Katghora
15	Koria (Baikunthpur)	1. Baikunthpur 2. Manendragarh 3. Chirmiri
16	Mahasamund	1. Mahasamund 2. Saraipali
17	Mungeli	1. Mungeli
18	Raigarh	1. Raigarh 2. Sarangarh 3. Gharghora
19	Raipur	1. Raipur 2. Gariaband
20	Rajnandgaon	1. Rajnandgaon 2. Khairagarh 3. Dongargarh 4. Ambagarh-Chouki
21	Surajpur	1. Surajpur 2. Pratappur
22	Sarguja (Ambikapur)	1. Ambikapur
23	Uttar Bastar (Kanker)	1. Kanker 2. Bhanupratappur 3. Pakhanjur

BY ORDER OF THE HIGH COURT

(K.Vinod Kujur)  
Registrar General

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Copy forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhavan, Atal Nagar, Nava Raipur for information.
21. The Principal District and Sessions Judge, Rajnandgaon *for information.*
22. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujanj/ Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/Dhamtari/Durg/Janjgir-Champa/Jashpur/Kabirdham (Kawardha)/Kondagaon/ Korba/ Korba (Baikunthpur)/ Mahasamund/Mungeli/ Raigarh/Raipur/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker) for information.
23. The Principal Judge/Judge, Family Court, Balod/ Balodabazar/ Bastar (Jagdalpur)/ Bemetara /Bilaspur/ Dakshin Bastar (Dantewada)/Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabirdham (Kawardha)/ Korba/ Korba at Manendragrah/Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) (Chhattisgarh), for information.
24. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information.
25. The Judge, Commercial Court, (District level), Atal Nagar, 2<sup>nd</sup> Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for information.
26. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
27. The Additional Registrar (Judicial/Administration/D.E. & E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.

28. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
29. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
30. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. The Additional Registrar, Work Section, High Court of Chhattisgarh, Bilaspur for information.
32. The Additional Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur for information.
33. The Dy. Registrar, District Establishment Section, High Court of Chhattisgarh, Bilaspur for information.
34. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
35. Section Officer/Senior Court Manager/ Accounts/ Pension/ Protocol/ Dispatch /Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell, High Court of Chhattisgarh, Bilaspur for information.
36. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(K. Vinod Kujur)  
Registrar General  
